

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

**MISC APPLICATION NO. 09/2025
IN
ORIGINAL APPLICATION NO. 278 OF 2024**

IN THE MATTER OF:

Charan Singh

PETITIONER

VERSUS

State of Haryana & Ors.

RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 21.01.25)

Charan Singh

PETITIONER

VERSUS

1. State of Haryana

Through Additional Chief Secretary,

Environment, Forest and Wild Life Department,
Government of Haryana

Van Bhawan, C-18, Sector-6, Panchkula, Haryana 134109

Email: psenv2016@gmail.com

RESPONDENT NO. 1

2. Member Secretary, Haryana Pond and Waste Water Management Authority

Plot No. 9, DHL Square, 3rd Floor, Sector-22, Panchkula, Haryana 134112.

Phone no.: 0172-2921485

Email: ms.haryanapondauthority@gmail.com

RESPONDENT NO. 2

3. District Magistrate, Karnal

Commercial Complex, Part 1, Sector 12, Karnal, Haryana, 132001

Phone: 0184-2267220

Email: krl.commissioner-hry@gov.in

RESPONDENT NO. 3

4. Haryana State Pollution Control Board

C-11, Sector-6, Panchkula, Haryana - 134109

Email: hqhspcb@hspcb.org.in

RESPONDENT NO. 4